Annexure – 9

Name of the corporate debtor: C and M Farming Limited; Date of commencement of CIRP: 21st March, 2024; List of creditors as on: 17th January, 2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Omkara Assets Reconstruction Private Limited	04-04-24	593,206,966.00	593,206,966.00	Secured	-	-	No	-	-	0.00	0.00	-
2	Seraphine S. Susainathan	6/17/2024	1,953,134.00	1,953,134.00	-	-	-	Yes	-	-	0.00	0.00	The amount is been provisionally admitted on the basis of the latest audited balance sheet of FY 22-23. Form F is to be received from the claimant
3	Mrs. Augusta Richard Dsouza	4-4-24	4,645,766.00	4,645,766.00	-	-	-	Yes	-	-	0.00	0.00	The amount is been provisionally admitted on the basis of the latest audited balance sheet of FY 22-23. Form F is to be received from the claimant
4	Mrs. Terry Elias Dsouza	4-4-24	901,420.00	901,420.00	-	-	-	Yes	-	-	0.00	0.00	The amount is been provisionally admitted on the basis of the latest audited balance sheet of FY 22-23. Form F is to be received from the claimant
5	Mrs. Larry Marshall Dsouza	4-4-24	4,075,115.00	4,056,975.00	-	-	-	Yes	-	-	18,140.00	0.00	The amount is been provisionally admitted on the basis of the latest audited balance sheet of FY 22-23. Form F is received from the claimant
	Total		604,782,401.00	604,764,261.00							18,140.00	0.00	